

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

WEDNESDAY, THE 06TH DAY OF MAY 2020 / 16TH VAISAKHA, 1942

B.A.NO.1793 OF 2020

(CRIME NO 145 OF 2020 OF KATTOOR POLICE STATION,
THRISSUR DISTRICT)

PETITIONER / ACCUSED NO.1:-

Bibin T B, aged 30 years, S/o Balan, Theppurath House, P O Edathirinji,
Thrissur

By Adv. Sri JITHIN BABU A

RESPONDENT/COMPLAINANT:-

1. State of Kerala, represented by the Public Prosecutor, High Court of Kerala, Ernakulam, PIN- 682031
2. Sub Inspector of Police, Kattoor Police Station, Thrissur, PIN- 680 702

BY P.P.SRIAJITH MURALI & SANTHOSH PETER(SR)

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON
06.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J.

B.A.No.1793 of 2020

Dated this the 6th day of May, 2020

O R D E R

The counsel for the petitioner submitted that the petitioner in this case is already arrested and this bail application is infructuous. Hence, this bail application is dismissed as infructuous.

P.V.KUNHIKRISHNAN, JUDGE

YKB